


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.59/BB/ 17	-	For filing consent affidavits of the creditors	230/ 232	Chiltern Clinical Research India Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	UPENDRA C. SHUKLA, PCS	Petitioner	

ORDER

PCS for Petitioner is present. He has filed certificate issued by Chartered Accountant that, there are no unsecured creditors to the company as on 31/10/2017. He also reported that there are no secured creditors to the company. For consideration list it on 14/11/2017.


Member (T)


Member (J)